

श्री २जी
२५/१२/२२

Declaration of Assets and Liabilities

Year 2022

I, BINOD KUMAR PAUL son/daughter/wife of SITARAM PAUL

aged 47 years, belonging to GOVERNMENT

service and presently working as SECURITY GUARD BIHAR VIDHAN SABHA, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	90000/-	NITU KUMARI	NAVYA	SHAKRYA PRAKASH SINGH	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SB-I A/c No:- 10839480 477	NIL	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	LIC:- Policy No:- 595823665 Prem:- 8555.00	LIC:- Policy No:- 595823665 prem:- 7821.00	L.I.C. Policy No:- 518891859 Prem:- 8549.00	NIL	
(v)	Motor Vehicles (details of make, etc.)	BRICE 2579 Honda Sine	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	8 gram 40000/-	50 gram gold 240000/- 500 gram silver 25000/-	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Binod Kumar Paul

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	पट्टक संपत्ति 12 कठ	NITU KUMARI	NAVYA	SHAURYA PRATAP SINGH	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	खाला:- 258 वेसरा:- 1028 1 कठ	काता:- 432 लाता:- 2418 15 कठ			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	238000/-	141000/-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NO	NO
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No— BHQPP8216B	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax (Only in case of proprietary business)	—	—
	(iv) Property Tax	—	—

C. Personal Details

GPF/CPP/PRAN No. :-

PTS/BLA - 1076

Gender :-

M (M/F)

Date of Birth :-

1 2 0 4 1 9 7 5

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

BIHAR VIDHAN SABHA SECRETARIAT

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

KAIMUR (BHABUA)

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Binod Kumar Paul

Name of Employee: BINOD KUMAR PAUL

Designation: SECURITY GUARD

Department: MARSHAL BRANCH

BIHAR VIDHAN SABHA, PATNA

Place: Patna

Date: 14-02-2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.